Need to ban the sale of Agarbattis imported from China and Vietnam containing harmful substances

SHRI HUSAIN DALWAI (Maharashtra): Thank you, Sir. Despite raising this issue about the Agarbatti at an earlier session of the House, I am pressed to raise this issue again with an even greater urgency. Agarbattis imported from China and Vietnam containing a harmful mosquito repellent called Allethrin are allegedly still being sold in the market under the name of Citronella or Lemon Grass agarbattis. The packets of the agarbattis do not reveal their true ingredients so as to avoid the tax which is levied on mosquito repellents.

These agarbattis are harmful not just to users but especially children who should not be exposed to the odours, but can also lead to cancer or TB in workers engaged in packaging these agarbattis and there are lakhs of workers engaged in this industry. These imported agarbathis are repackaged allegedly by manufacturers in Bangalore and Mysore and find their way into the market despite a ban on use of such substances in agarbattis. Such surrogate agarbattis do not have the requisite sanction from the drugs or insecticide departments and hence, their sale should be outrightly banned and strict action be taken against sellers misleading the consumers.

Earlier, I was assured that import of mosquito repellent agarbattis has ceased, but I have received complaints from the ground that the import and sale of these agarbattis are, in fact, rampant. I would urge the Government to take serious note of this matter and actually conduct a check on agarbattis being sold as Citronella or Lemon Grass agarbathis and get their contents verified.

If only food item could be banned for being a health hazard, so should such agarbattis. Thank you.

DR. BHALCHANDRA MUNGEKAR (Nominated): Sir, I associate myself with the Special Mention of Shri Husain Dalwai.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri Vijay Jawaharlal Darda. Are you having the statement with you?

SHRI VIJAY JAWAHARLAL DARDA (Maharashtra): Yes, Sir.

Need to re-start the archaeological excavation at Chabeli Tila in Fatehpur Sikri in Uttar Pradesh and take steps for preservation of the artifacts belonging to Jain Religion in a Museum

श्री विजय जवाहरलाल दर्जाः उपसभापित महोदय, मैं सदन का ध्यान पुरातत्व के एक विषय के संबंध में आकृष्ट करना चाहता हूँ। उत्तर प्रदेश का एक शहर फतेहपुर सीकरी, बादशाह अकबर द्वारा बनवाये गये किले के लिए मशहूर है। इसी शहर के पास सन् 1999-2000 में एक जगह, छबीली टीले के पास पुरातत्व विभाग ने खुदाई की थी। इस खुदाई में जैन धर्म से संबंधित हजारों साल पुरानी भगवान आदिनाथ, भगवान ऋषभनाथ, भगवान महावीर और जैन यक्षिणियों की हजार साल से भी पुरानी मूर्तियां मिली हैं। इस खुदाई में सैकड़ों और भी मूर्तियां मिली हैं, जो इस बात की ओर इंगित करती है कि वहां पर जैन धर्म से संबंधित तमाम मंदिर रहे होंगे तथा यह 8वीं तथा 9वीं सदी में व्यापार तथा जैन धर्म का महत्वपूर्ण केंद्र था। खुदाई में मिली तमाम प्रतिमाओं को फतेहपुरी सीकरी के गेस्ट हाउस में रखा गया है तथा वहीं पर एक तालाब की खुदाई में भी अनेक मूर्तियां और जैन धर्म से संबंधित वस्तुएं मिली हैं। सरकार ने अचानक इस स्थान की खुदाई रुकवा दी है तथा मूर्तियों की इंडेक्सिंग और रख-रखाव तक की कोई व्यवस्था नहीं की है।

मैं सरकार से मांग करता हूँ कि जैन संस्कृति और धर्म से संबंधित इस स्थल पर खुदाई शुरू कराई जाये तथा वहां से मिल रही मूर्तियों तथा अवशेषों को धरोहर के रूप में किसी सुरक्षित Museum में रखा जाए तथा सभी artifacts का सही ढंग से रख-रखाव किया जाए, ये हमारे देश की संपत्ति हैं।

DR. E. M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I associate myself with the Special Mention of Shri Vijay Jawaharlal Darda.

SHRI MUKUT MITHI (Arunachal Pradesh): Sir, I associate myself with the Special Mention of Shri Vijay Jawaharlal Darda.

DR. M.S. GILL (Punjab): Sir, I associate myself with the Special Mention of Shri Vijay Jawaharlal Darda.

कुमारी शैलजा (हरियाणा) : महोदय, मैं स्वयं को इस विशेष उल्लेख के साथ संबद्ध करती हूँ।

श्री बी. के. हरिप्रसाद (कर्णाटक) : महोदय, मैं स्वयं को इस विशेष उल्लेख के साथ संबद्ध करता हूँ।

डा. सत्यनारायण जटिया (मध्य प्रदेश) : महोदय, मैं स्वयं को इस विशेष उल्लेख के साथ संबद्ध करता हूँ।

श्री नारायण लाल पंचारिया (राजस्थान) : महोदय, मैं स्वयं को इस विशेष उल्लेख के साथ संबद्ध करता हूँ।

Need to restore Central funds allocated for various schemes in West Bengal

MS. DOLA SEN (West Bengal): Mr. Deputy Chairman, Sir, cooperative federalism is in name only. Over the last year, large cuts in budgetary allocations to key Ministries and reductions in the funding of Centrally-sponsored schemes have affected State development efforts.

The State's efforts in modernization of police forces no longer receive the Central support. Amongst talk about Digital India, the National e-Governance Plan has been wound up. The Backward Regions Grant Fund (BRGF) too has been shut down,